

motions. The motion regarding the STC was in his name. The discussion on the student unrest was in his name. The discussion on the Delhi University was in his name. Today the discussion on the GGS Medical College at Fardabad is in his name also.

Some hon members rose—

MR SPEAKER I am afraid we cannot discuss it in the House. It is for the Minister to find time. The Speaker cannot find time. Either the Business Advisory Committee should do it or the Minister is asked to provide time for it.

SHRI PILOO MODY He must be instructed to provide time.

SHRI SFZHIYAN We can forgo lunch hour for three days.

MR SPEAKER No, no question of forgoing lunch hour.

SHRI SEZHIYAN It is a suggestion to Government to consider.

SHRI INDRAJIT GUPTA If we are forgoing lunch hour, what about the discussion on the Plan. I will insist on that.

MR SPEAKER We are not forgoing the lunch hour.

SHRI PILOO MODY Shri Raj Bahadur has just misled the House.

SHRI JYOTIRMOY BOSU I have not moved a single motion this session. (*Interruptions*)

MR SPEAKER Do not make this a fish market.

SHRI SHYAMNANDAN MISHRA. The Chair should recognise that it is the deciding authority in this matter.

MR SPEAKER I asked the Government to find the time. When they find the time, I will fix it.

SHRI JYOTIRMOY BOSU Sir—

MR SPEAKER No, No Shri Dalbir Singh.

13.56 hrs

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF  
COCHIN REFINERIES LTD

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DAIBIR SINGH) I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(1) Review by the Government on the working of the Cochin Refineries Limited, for the year 1970-71.

(2) Annual Report of the Cochin Refineries Limited for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [*Placed in Library See No LT-4073/72*].

PRESENTATION OF PETITION

SHRI B K DASCHOWDHURY (Cooch-Bihar) I beg to present a petition signed by Shri T T Jagtap and others regarding unemployment of Agricultural Graduates and Post-Graduates and Agricultural Engineers.

13.57 hrs.

MINES (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION  
OF REPORT OF JOINT COMMITTEE

SHRI A P SHARMA (Buxar): I beg to move